

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 200 OF 2017 &
IA NO. 394 OF 2017**

Dated : 23rd September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/s Dina Metals Limited

...Appellant(s)

Vs.

**Bihar Electricity Regulatory Commission &
Anr.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Krishna Kant Dubey
Mr. Sanjay Kumar Dubey

Counsel for the Respondent(s) : Mr. Arijit Mitra for R-1

Ms. Ranjitha Ramachandran
Mr. Shubham Arya for R-2

ORDER

Adjourn the matter to **13.11.2019** at the instance of Appellant's
counsel seeks time.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

pr/mkj